

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No. 27

IA 201/2021 in C.P.(IB)1900/MB/2019

IA 201/2021

Ajay Gupta ...Applicant
V/s
Latakisan Infra Pvt. Ltd. ...Respondent

IN THE MATTER OF

Mumbai District Central Co-Operative Bank Ltd (MDCC)... Petitioner

Vs

Latakisan Infra Private Limited & Ajay Gupta, RP ... Respondent

Order under Section 33(1)(b)(i) to (iii) R/w Sec 33(3) & 7 of the
Insolvency and Bankruptcy Code, 2016

Order Delivered on 20.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDRA KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:
For the Respondent:

ORDER

List on 09.08.2021.

Sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDRA KUMAR BHOLA)
MEMBER (TECHNICAL)